

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(23) C.P.(IB)-3811(MB)/2018

CORAM:

**SHRI CHANDRA BHAN SINGH**  
MEMBER (Technical)

**SMT. SUCHITRA KANUPARTHI**  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.01.2020**

NAME OF THE PARTIES: Pride Lifting Co.  
V/s.  
Piletech Infra Pvt Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Counsel for the Petitioner is present.
2. The matter was filled in 22/07/2018. On 24/04/2019 Mr. Rajan Makka the General Manager of Respondent appeared. Thereafter, when the matter was called on 01/07/2019, 21/10/2019, there was no representation from the side of the Respondent.
3. Counsel for the Petitioner is directed to intimate the next date of hearing to the Respondent.
4. List the matter on **05.03.2020**.

Sd/-  
**CHANDRA BHAN SINGH**  
Member (Technical)

Sd/-  
**SUCHITRA KANUPARTHI**  
Member (Judicial)

07.01.2020  
Jd